

GOVERNMENT OF INDIA
CENTRAL BOARD OF DIRECT TAXES
NEW DELHI: DATED THE 19th July, 1978.

NOTIFICATION
(INCOME-TAX)

No.2425 (F.No.189/28/77-IT.AI): In exercise of the powers conferred by sub-section (1) of section 121 of the Income-tax Act, 1961 (43 of 1961), the Central Board of Direct Taxes hereby makes the following amendments to the Schedule appended to its Notification Nos.679(F.No.187/2/74-IT.AI) dated 20.7.74 and 1929 (F.No.191/48/76-IT.A.I) dated 12th August, 1977, as amended from time to time:-

Existing entries under columns (1), (2) and (3) against S.No.1-A shall be substituted by the following entries:-

| INCOME TAX COMMISSIONER (1) | HEADQUARTERS (2) | JURISDICTION (3) |
|-----------------------------------|---------------------|--|
| 1-A Jullundur | Jullundur | 1. Distt .I, Jullundur, 2. Distt.II, Jullundur, 3. Special Circle, Jullundur. 4. Estate Duty-cum-Income-tax Circle, Jullundur. 5. Hoshiarpur. 6. Phagwara. 7. Bhatinda. 8. Ferozepur. 9. Moga. 10. Abohar. 11. Mansa. |

This notification shall take effect from 1.8.1978.

Sd/-

(M.SHASTRI)

UNDER SECY. CENTRAL BOARD OF DIRECT TAXES.

To

The Manager, Govt. of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Rajouri Garden,) New Delhi.

Copy to:-

1. All Commissioners of Income-tax.
2. Directors of Ins. (IT)/(R&S)/(P&PR)/(Inv.), New Delhi.
3. Director of O&M Services (Income-tax), 1st Floor, Aiwan-e-Ghalib, Mata Rundri Lane, New Delhi (5 copies).
4. All Officers & Sections of I.T. Wing of C.B.D.T., New Delhi.
5. Comptroller & Auditor General of India, New Delhi (20 copies).
6. Bulletin Sec. of Dte. of Ins. (RS&P), New Delhi (5 copies).
7. Director of Training, IRS(DT) Staff College, Nagpur (5 copies).
8. Shri M.B.Rao, Joint Secy., Min. of Law, Justice and Company Affairs (Department of Legal Affairs), New Delhi.
9. The Chief Controller of Accounts, C.B.D.T., H-Block, Vikas Bhavan, New Delhi

Sd/-

(V.P.VASWANI)

SECTION OFFICER

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